

(25)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/3/2018

NAME OF THE PETITIONER(S)

: RAJENDRA KUMAR KANODIA

NAME OF THE RESPONDENT(S)

: RAMVILAS INDUSTRIES LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

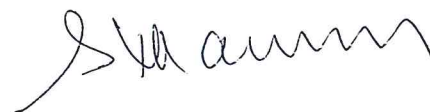
DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Manjula Devi, Adv
For CSR & CO

For Petitioner



2. Rohan Rajasekaran

Good for
Respondents



ORDER

Counsel for Petitioner present. Counsel for R1 to R11 present. No representation on behalf of R12. **The Registry** is directed to issue notice to R12. Counsel for Petitioner is also directed to issue private notice to R12. Counsel for R1 to R11 is directed to file reply.

In the meantime, R1 to R11 is directed to maintain status quo in relation to the shareholding pattern as on date. Put up on **26.02.2018 at 10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)